# CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH, BENGALURU

# REVIEW APPLICATION NO.170/00057/2019 IN ORIGINAL APPLICATION NO.170/01449/2018

## DATED THIS THE 27<sup>TH</sup> DAY OF FEBRUARY, 2020

HON'BLE DR.K.B.SURESH HON'BLE SHRI C.V.SANKAR ...MEMBER(J)
...MEMBER(A)

O.B. Binnal, S/o Gangappa, Aged about 63 years, Retired BSR PA, O/o the PMG NK Region, Residing at Plot No.30 D, Parwathi Nilaya, 2<sup>nd</sup> Main, 1<sup>st</sup> Cross, Ashoknagara, Sadankekri, Dharwad-580 008.

....Applicant.

(By Advocate Shri B. Venkateshan)

V/s.

- 1. The Union of India Rep. by the Secretary, Department of Posts, New Delhi-110 001.
- 2.The Chief Post Master General, Karnataka Circle, Bengaluru-560 001.
- 3.The Post Master General, North Karnataka Region, Dharwad-580 001.

 $\dots$ Respondents

(By Shri M.V. Rao, Standing Counsel for Respondents)

#### ORDER (ORAL)

#### HON'BLE DR.K.B.SURESH ...MEMBER(J)

Heard. It appears that the grounds taken in the Review Application had already been considered and decided in the OA itself. Therefore, there is no error apparent on the face of the order.

2. Review Application is dismissed. No costs.

(C.V.SANKAR) MEMBER(A) (DR.K.B.SURESH) MEMBER(J)

Vmr

## Annexures referred to by the Applicant in RA No.170/0057/2019

1. Annexure A1 : Copy of order dated 02.7.2019 in

OA.No.1449/2018.

2. Annexure A2 : Copy of order dated 26.8.2014 in OA.516-

5173/2013.

3. Annexure A3 : Copy of order dated 16.12.2015 in

RA.171/2014.

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